## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C. P.No.497/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

Name	of the Company	Merrill Infrastructure Ltd		
Un	nder Section	14 (1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	BINOD KR.	RUPTA	Menrill Infrastruction	Bened & Carth.

## ORDER

Ld. Pr. CS for the petitioner and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserve for order.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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